

Affidavit to be furnished by the candidate along with Nomination paper before the Returning Officer

For election to Bihar Legislative Assembly (Name of the House)

From 95- Kanti Constituency (Name of the constituency)

I, Ajit Kumar

son/daughter/wife of Late Gaya Chaudhry

aged 50 years, resident Vill- Madhuvan Pakalwan, Kanti, Muzaffarpur

(mention full postal address), a candidate at the above Election, do hereby solemnly and state on oath as

under

Strike out whichever is not applicable)

- I am a candidate set up by Janta Dal United (name of the political party/am contesting as an independent candidate.
- Details of PAN and status of filling of income tax return :

Sl. No.	Names	Permanent Account number (PAN)	The financial year of which the last income-tax return has been filed	Total income shown in income tax return (in rupees)
1.	Self <u>Ajit Kumar</u>	<u>ATVPK 4784D</u>	<u>2011-12</u>	<u>3,98,568=00</u>
2.	Spouse <u>Ragini Kumar</u>	<u>ATVPK 5096J</u>	<u>2011-12</u>	<u>2,16,510=00</u>
3.	Dependant 1 <u>Pratyush</u>	<u>X</u>	<u>X</u>	<u>X</u>
4.	Dependent 2 <u>Pranjal (son)</u>	<u>X</u>	<u>X</u>	<u>X</u>
5.	Dependent 3	<u>X</u>	<u>X</u>	<u>X</u>

- The following case (s) is/are pending against me in which cognizance has been taken by the court :

Sl. No.	Offence	Description
(a)	The details of cases where the court taken cognizance, sections of the act and description of the offence for which cognizance taken.	<u>Town P.S. Case no. 120/09 dt 17.3.09</u> <u>U.S. 171 FIPE and 3 PPRP Act</u> <u>Kanti P.S. 68/09 dt. 14.4.09 U.S.</u> <u>504/34 IPC</u>
(b)	Name of the court, case no, and Date of order taking cognizance :	<u>1. CJM Muzaffarpur dt. 1.10.11</u> <u>2. SDJM West Muzaffarpur 6.10.10</u>
(c)	Details of Appeal (s)/Application (s) for revision (if any) filed against the above order (s).	<u>X</u>

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4. Cases in which I have been convicted by a court of law (other those referred to in Form 26) :

(a)	The details of cases, sections of the act and description of the offence for which convicted	X
(b)	Name of the court (s) Case no. and date (s) of order (s)	X
(c)	Punishment imposes	X

5. That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents :

A Details of movable assets :

(Note :

1. Assets in joint name indicating the extent of joint ownership will also have to be given.
2. In case of deposit/Investment, the details including Serial number, Amount, Date Deposit, the Scheme, Name of Bank/Institution and Branch are to be given.
3. Value of Bonds/Share Debentures as per the current market value in stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. Dependent, here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

Sl. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	52,600=00	30,490=00	25,280=00		
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit.	10,22,007=00	3,67,582=00	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/Shares and units in companies/Mutual funds and others and the amount.	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS,					

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	Postal Savings, Insurance policies and investment in any Financial instrument in post office or Insurance Company and the amount.	LIC-15832f Bajaj- 1,17,984/-	LIC- 47988=00			
(v)	Personal loans/advance given to any person or entity including firm, company, Trust etc. and other receivables from debtors and the amount.	NIL	NIL	NIL	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/ Yachts/ Ships (details of Make, Registration No. etc., Year of Purchase and amount)	Endeavour Car Mark Four R.N. BR01AH 6800 Year 2011 Amount-18,20,751=00 Motorcycle Old Model Rajdoot R. No. BR06A 2640-1996, 15000/-				
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	1 chain 200gms 6,000=00 6 gold rings 20gms 60,000/-	200gms gold 2,40,000=00	NIL	NIL	
(viii)	Any other assets such value of claims/interest.	Rifle-6000/- One Revolver 5000/- Revolver-50,000/- Two mobile-2000/- one mobile 7000/-	2 Mobiles 20,000/-			
(ix)	Gross Total Value	3294174=00	12030602=00	285280=00	NIL	NIL

(3) Details of Immovable assets :

(Note : 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2. Each land or building or apartment should be mentioned separately in this format.)

Sl. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location (s) Survey number (s)	Details of land attached of vill. Madhuvan Narsanda Kaurti and Madhuvan Muzaffar attached	Madhuvan Narsanda Kaurti and Madhuvan Muzaffar attached	X	X	X
	Area (total measurement in acres)	3.62 Acres	0.54 Acres			
	Whether inherited property (yes or No.)	Yes.	Yes.	X	X	X
	Date of purchase in case of self acquired property	No	No	No	No	No
	Cost of land (in case of purchase) at the time of purchase	No	No	No	No	No

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	Any investment on the land by way of development, construction etc.	No	NO	NO	NO	NO
	Approximate current market value	20,50,000/-	5,50,000/-	NO	NO	NO
(iii)	<u>Non-Agricultural Land</u> Location (s) Survey numbers(s)	Majhauria Road details enclosed	Bibiganj, Kanti, Engineer Endura Bibiganj Details enclosed			
	Area (total measurement in sq. ft.)	1144 sq. ft.	4400 sq. ft. 1760 sq. ft. 1320 sq. ft.			
	Whether inherited property (Yes or No.)	Yes.	Yes			
	Date of purchase in case of self acquired property	X	April 2011 Dec 2012 April 2011	X	X	X
	Cost of land (in case of purchase) at the time of purchase		100,000/- 5,40,000/- (अपराधित) के पानजी द्वारा जमीन खरीदने के दो लाख रुपये विक्रेता को दिए गए थे)			
	Any Investment on the land by way of development , construction etc.	No	Yes.	NO	NO	NO
	Approximate current market value.	8,40,000/-	20,00,000/-			
(iii)	<u>Commercial Buildings</u> (including apartments) Locations (s) Survey Numbers (s)	NO	NO	NO	NO	NO
	Build up area (Total measurement in sq. ft.)	X	X	X	X	X
	Whether inherited property (Yes or No)	X	X	X	X	X
	Date of purchase in case of self acquired property	X	X	X	X	X
	Cost of property) in case of purchase at the time of purchase	X	X	X	X	X
	Any investment on the property, by way of development, construction etc.	X	X	X	X	X
	Approximate current market value	X	X	X	X	X

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(iv)	<u>Residential Building</u> (Including apartments) Location (s) Survey number (s)	Flat NO A-101 Basudon Vihar Nageshwar Colony Patna-01	Bibiganj and Engineer Chakraborty Bibiganj			
	Area (Total measurement in sq.ft)	1760 sqft	880 sqft 1000 sqft			
	Built up Area (Total measurement in sq. ft.)	1760 sqft	880 sqft 1000 sqft			
	Whether inherited property (Yes or No)	No	No			
	Date of purchase in case of self acquired property	24.01.2008	31.3.1998 April 2011			
	Cost of property (in case of purchase) at the time of purchase.	12,00,000/-	5,00,000/- 6,00,000/- (approx)			
	An Investment on the land by way of development, construction etc.	No	No	No	No	No
	Approximate current market value	30,00,000/-	29,00,000/-			
(v)	Other (Such as interest in property)	No	No	No	No	No
(vi)	Total or Current Market Value of (i) to (v) above	58,00,000/-	54,50,000/-	x	x	x

6. I give herein below the details of liabilities/dues to public financial institutions and government :

(Note : Please give separate details of name of Bank, institution, entity or individual and amount for each item)

Sl. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Loans or dues to Bank/ Financial Institutions (s) Name of Bank of FI Amount Outstanding Nature of Loan	SBI Bidhan Sabha Patna 650,000/- Car Loan				
	Loans or dues to any individuals/Entirely other than Intentioned in (i) above.	Rajesh Kumar S/o Baban Singh, Seoni, Sudhanshu Kumar	Saraiya, 1,50,000/- Car Loan S/o Ram Chandra Rai Kayja, 1,50,000/- Car Loan			

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	Names (s)					
	Amount outstanding	X	X	X	X	X
	Nature of loan					
	Any other liability	X	X	X	X	X
	Grand total of Liabilities	X	X	X	X	X
(ii)	<b>Government Dues :</b>					
	Dues to department dealing with government accommodation	X	X	X	X	X
	Dues to departments dealing with supply of water	X	X	X	X	X
	Dues to departments dealing with supply of electricity	X	X	X	X	X
	Dues to departments dealing with supply of telephones/mobiles	X	X	X	X	X
	Dues to departments dealing					
	with government transport (including aircrafts and helicopters)	X	X	X	X	X
	Income Tax Dues	X	X	X	X	X
	Wealth Tax Dues	X	X	X	X	X
	Service Tax Dues	X	X	X	X	X
	Municipal/Property tax Dues	X	X	X	X	X
	Sales Tax Dues	X	X	X	X	X
	Any other Dues	X	X	X	X	X
	Grand Total of all. Govt. dues	X	X	X	X	X

7. Details of profession or occupation:

- (a) Self..... Social service
- (b) Spouse..... House wife and Farming

8. My educational qualifications is as under :

(Give details of highest School/University education with full form of the certificate/diploma/degree course) B Sc Engineering, Bihar University  
 (Name of the School/College/University and the year in which the course was completed)

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9. ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

1.	Name of the candidate	Sr./Smt./Kum. <i>Ajit Kumar</i>	
2.	Full Postal address	<i>Madhuvan, Kalwari, Kanti Muzaffarpur</i>	
3.	Number and Name of the Constituency and State	<i>95, Kanti, Bihar</i>	
4.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>Jam Dal United</i>	
5.	PAN of	Year for which last Income Tax Return filed	Total Income Tax
	(a) Candidate <i>ATVPK 4784 D</i>	<i>2011-12</i>	<i>NIL</i>
	(b) Spouse: <i>ATVPK 5096 J</i>	<i>2011-12</i>	<i>14988=00</i>
	(c) Dependents		
6.	Details of Assets and Liabilities in rupees		

	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
A	Moveable	<i>32,94,174=00</i>	<i>12,03,060=00</i>	<i>28,52,80=00</i>		
	Asset (Total value)	<i>X</i>	<i>X</i>	<i>X</i>	<i>X</i>	<i>X</i>
	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total value)	<i>12,01,151=00</i>	<i>2,64,000=00</i>	<i>X</i>	<i>X</i>	<i>X</i>
(ii)	Approximate Current Market price of Asset (Total Value)	<i>58,30,000=00</i>	<i>54,50,000=00</i>			
	Liabilities					
	(i) Government dues (total)	<i>X</i>	<i>X</i>	<i>X</i>	<i>X</i>	<i>X</i>
	(ii) Loans from					

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	Banks, Financial Institutions and Others (Total)	9,50,000/-				
8.	<b>Highest educational Qualifications :</b> <i>B Sc Engineering Bihar University Muzaffarpur</i> (Give details of School/University education with full form of the certificate/diploma/degree course) (Name of the School/College/University and the year in which the course was completed)					

### VERIFICATIONS

I, the deponent named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from, I further declare :

- (a) there is no case of conviction or pending case against me other those mentioned in items 3 and 4 above ;
- (b) I my spouse, or my dependents do not have any assets or liability, other than those mentioned in items 5 and 6 above.

Verified at *Muzaffarpur* this the *28th* day of *December* 201*2*.

**Note :**

1. Affidavit should be filed latest by 3.00 PM n the last date of filling nominations.
2. Affidavit should be shorn before an Utah Commissioner or Magistrate of the first Class of before a Notary public.
3. All columns should be filled up and no column to be left blank, if there is no information to furnish in respect of any item, either "Nil" or 'Not applicable'; as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and nearly.

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3. Details of Immovable assets (Land) – Spouse

Land Statement of Smt. Ragini Kumari Wife of Sri Ajit Kumar

(i) Agriculture Land :

Sl. No.	Khata No.	Khesara No.	Area	Value
01	595	3987	30 Bismal	1,50,000/-
02	718 790	4160 4277	11.5 Dec	55,000/-
03	117	1421	12 $\frac{3}{4}$ Dec	2,25,000/-
			54.25 Dec.	4,30,000/-

Total area of agricultural land = 0.54 Acre

(ii) Residential Land :

Sl. No.	Khata No.	Khesara No.	Area	Value
01	118	$\frac{444}{860}$	5 Dec	10,100 = 00
02	19	505	3 Dec	
03	118	$\frac{444}{860}$	2 Dec	2,50,000 = 00
04.	68	9408	4 Dec.	5,40,000 = 00
			14 Dec Total value	17,91,000 = 00

Total area of residential land = 14 Dec.

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3. Details of Emovable assets (Land)

Land Statement of Sri Ajitt Kumar M.L.A. 95 Kanti, segment

(i) Agriculture Land :

Sl. No.	Khata No.	Khesara No.	Area	Value
01.	1978	1850	6.5 Dec.	30,000.00
02.	$\frac{298}{380}$	$\frac{2354}{2301}$	19 Dec.	80,000.00
03.	42	2353	11.5 Dec.	50,000.00
04.	572	1050	8.5 Dec.	42,000.00
05.	572	1156	21 Dec.	85,000.00
06.	726	1057	14 Dec.	63,000.00
07.	1091	2328	6.5 Dec.	30,000.00
08.	1197	3113	7.5 Dec.	35,000.00
09.	1197	3113	8 Dec.	38,000.00
10.	1492	2788	41.5 Dec.	1,85,000.00
	1197	2788		
	1197	2449		
11.	1671	2449	2 Dec.	12,000.00
12.	1417	2385	8 Dec.	38,000.00
			1.54 c/f	6,88,000.00

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Sl. No.	Khata No.	Khesara No.	Area	Value
				13/F 688,000.00
13.	134	1638	8 Dec.	38,000.00
14.	134	1638	8 Dec.	38,000.00
15.	1197	3101	5 Dec.	25,000.00
16.	1197	3101	5.25 Dec.	27,000.00
17.	1091	2328	9 Dec.	38,000.00
		2332	4.5 Dec.	20,000.00
		2446	4.75 Dec.	22,000.00
		2447	7.0 Dec.	32,000.00
		2448	5 Dec.	25,000.00
		2595	8.25 Dec.	40,000.00
		2330	8.25 Dec.	40,000.00
		2331	14.75 Dec.	72,000.00
		2578		
		<u>12918</u>	1.25 Dec.	5,000.00
		1029	4.25 Dec.	22,000.00
18.	1091'8'	3042	1 Dec.	5,000.00
19.	1182	3994	12 Dec.	55,000.00
		3995	11.25 Dec.	52,000.00
		3998	8 Dec.	40,000.00
		2753	17.5 Dec.	80,000.00
		2765	7 Dec.	32,000.00
		2816	8.75 Dec.	40,000.00
		3047	8.5 Dec.	40,000.00
		3065	16.75 Dec.	82,000.00
		3080	7.25 Dec.	38,000.00
			<u>345.25 Dec.</u>	<u>15,96,000.00</u>

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Sl. No.	Khata No.	Khesara No.	Area	Value
			BF 348.25 Dec.	15,96,000.00
20.	1417 'B'	3039	1 Dec.	5,000.00
		3045	1 Dec.	5,000.00
21.	1417	3048	5 Dec.	25,000.00
22.	1980	3064	9.5 Dec.	40,000.00
			<u>361.75 Dec.</u>	<u>16,71,000.00</u>

Total area of agricultural  
Land 3.62 Acres.

(ii) Residential Land :-

Sl. No.	Khata No.	Khesara No.	Area	Value
01	467	419	2.6 Dec.	7,00,000.00
			ie. 1144 Sft.	

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